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CENTRAL ADMINISTRATIVE TRIBUNAL

CIRCUIT BENCH LUCKNOW

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T.A. NO. 1197 of 1987 (T)  
(W.P. NO. 5962 of 1983)

B.N. Lal

.....

Applicant.

Versus

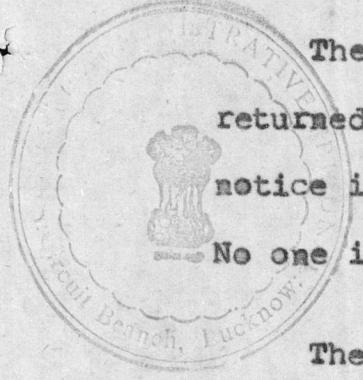
Union of India & Others.....

Respondents.

26.2.1990

Hon'ble Justice K. Nath, V.C.

Hon'ble Mr. K.J. Raman, A.M.

  
The notice issued to the applicant by name has been returned back with the report that he has died. The notice issued to the applicant's counsel is presumed served.  
No one is present on behalf of the applicant.

The petition is disposed of abated accordingly.

Sd/-

Sd/-

A.M.

V.C.

// True Copy //

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Chetan  
2/3/90

27/2/90

Deputy Registrar

Central Administrative Tribunal

Lucknow Bench,

Lucknow